

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5357/2020

This the 22nd day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Farooq Ahmad Bhat

.....Applicant
(Advocate:- Mr. G A Lone-Not Present)

Versus

1. State of J&K and ors

.....Respondents
(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

TA No. 62/5357/2020 arises out of SWP No. 2207/2016 claiming relief for the post of Rehbar-e-Taleem (R.e.T) Teacher. It is not a civil post and the Tribunal does not have any jurisdiction in this matter. Registry is directed to return the file to Hon'ble High Court of Jammu and Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**